### AMOUNT SPENT ON USE OF PESTICIDES

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- \*471. SHRI SHYAMLAL GUPTA: Will tlie Minister of AGRICULTURE be pleased to state:
- (a) whether it is a fact that the amount spent in the use of pesticides in India is much lower as compared with the developing countries e\en though the loss of foodgrains in India due to pests is very large;
- (b) the amount spent on these programmes during the last three years; and
- (c) whether Government propose to allocate more funds towards these progra-

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB SHINDE): (a) to (c) A statement is laid on the Table of the Sabha.

### STATEMENT

- (a) and (b) Yes, Sir. On an average the value of pesticides used per hectare in India is Rs. 2.15 as against Rs. 200 in Japan, Rs. 66 n U.S.A., Rs. 83 in U.K., Rs. 5.25 in near-East countries and Rs. 9 in Latin America. The value of the pesticides used in India in 1970-71, 1971-72 and 1972-73 is Rs. 31 crores, Rs. 44 crores and Rs. 55 crores respectively.
- (c) The Government of India and the State Governments have taken up a number of schemes to popularise the use of pesticides for the protection of crops from attacks of pests and disease and thereby increase agricultural production.

# **CROP INSURANCE**

\*472. SARDAR AMJAD ALI: SHRI J.S. TILAK: SHRI KRISHAN KANT: SHRI CHANDRA SHEKHAR.

SHRI GURUMUKH SINGH MUSAFIR: MISS SAROJ **PURUSHOTTAM** KHAPARDE: DR. Z.A. AHMAD: SHRI KOTA PUNNAIAH: SHRI SASANKASEKHAR SANYAL:

Will the Minister of AGRICULTURE be pleased to refer to the reply to Starred Question No. 71 given in the Rajya Sabha on the 15th November, 1972 and state:

- (a) whether Government have since received the report of the Committee on Crop Insurance; and
- (b) if so, whetiier any decisions have been taken thereon'.'

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB SHINDE): (a) Yes, Sir.

(b) The Government have taken a decision to request ihe General Insurance Corporation to undertake a pilot scheme of crop insurance for selected crops in selected areas on an experimental basis, similar to that already being implemented by the L.I.C, for Hybrid-4 cotton in Gujarat. The matter is engaging the attention of the General Corporation of India.

## दिल्ली में सरकारी तथा प्राइवेट स्कल

- \*473. श्री मुरज प्रसाद : बया शिक्षा ग्रीर समाज कल्याण मंत्री यह बनाने की कृपा करेंगे कि :
- (क) दिल्ली में कितने सरकारी तथा प्राइवेट प्राष्ट्रमरी, नसंशी श्रीट उच्चनर माध्यमिक रकल चल रहे हैं; और
- (ख) दिल्ली प्रणासन तथा केन्द्रीय सरकार द्वारा इन प्राइवेट स्कूली की प्रतिवर्ध कितना ग्रनुदान दिया जाता है ?

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# GOVERNMENT AND PRIVATE SCHOOLS IN DELHI

\*473. SHRI SURAJ PRASAD : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) the number of Government and private primary, nursery and Higher

Secondary Schools which are being run in Delhi; and

to Questions

(b) the amount of annual grants given by the Delhi Administration and the Central Government to these private schools?]

†[शिक्षा और समाज कल्याण मंत्रालय तथा संस्कृति विभाग में उप मंत्री (श्री डी॰ पी॰ यादव): (क) श्रीर (स) विवरण सभा पटल पर रख दिया स्था है।

विवरण

4.7		-	• • • •		
. ŧ .	_ सरकारी	स्कृल	स्थानीय संस्थानों द्वारा चलाये जा रहे स्कूल	सरकार ग्रथवा स्थानीय निकायों से महायता प्राप्त स्कूल	वे स्कूल जो गैर-सहायता प्राप्त हैं, परन्तु जिन्हें
	-	1 1 2 2 7	· · · · · · · · · · · · · · · · · · ·		मस्यता प्राप्त है।
्(i) प्राथमिक	3		1397	51	19
(ii) नर्सरी	••	et e t	38 ± 275 प्राथमिक स्कूलों से सम्बद्ध नर्सरी कक्षाएं	1.	an seitae
(iii) मिडिल (iv) उच्चतर	329		5	<b>3</b> 3	40
माध्यमिक	340		3	153	42

(ख) बर्ष 1971-72 के दौरान, दिल्ली प्रकासन
ने सहायता-प्राप्त उच्चतर माध्यमिक/मिडिल स्कूलों
को 3,80,00,006 ६० महायक अनुदान के रूप
में दिये हैं। दिल्ली नगर निगम ने महायता प्राप्त
प्राथमिक स्कूलों को 20,21,332 रूपये सहायकअनुदान के रूप में दिये हैं तथा नई दिल्ली नगर पालिका
ने निजी रूप से चल रहे स्कूलों को 3,55,850 रुपये
सहायक अनुदान के रूप में दिये हैं। कैटोनमेंट बोर्ड

ने वर्ष 1971-72 के दौरान दो सहायता प्राप्त स्कूलों को 98,750 रुपये का ग्रमुदान दिया है ।

† THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV); (a) and (b) A statement is laid on the Table of the Sabha.

## STATEMENT

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	Govern- ment schools	Schools run by local bodies	Schools aided by Government or local bodies	Schools unaided but recognised
(i) Primary	3	1397	51	19
(ii) Nursery	••	38+275 attached Nur- sery classes to Primary schools		- 1 m 2 - 1
(iii) Middle	329	5	33	40
(iv) Higher Secondary	340	3	153	42

<sup>†[ ]</sup> English translation.

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(b) During the year 1971-72 the Delhi Administration given have Rs3,80,00,006 as grant-in-aid to aided Higher Secondary/ Middle schools, the Municipal Corporation of Delhi have given Rs. 20,21,332 as grant in-aid to the aided primary schools and the New Delhi Municipal Committee have given Rs. 3,55,850 as grant-in-aid to the privately run schools. The Cantonment Board have given a grant of Rs.

98,750 to the two aided schools during 1971-72.]

## GOVERNMENT'S UNSTABLE SUGAR POLICY

•474. SHRI M.K. MOHTA: Will the Minister of AGRICULTURE be pleased to state whether Government's attention has been drawn to an article published in Economic Times of September 2, 1972 under the heading "Government's unstable sugar policy"; and if so, the reaction of Government with regard thereto?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. SHER SINGH): Yes, Sir. The suggestions made in the article, already find place in the long range policy measures announced in Parliament on the 29th August, 1972.

## WASTE LANDS

- \*475. SHRI SITARAM JAIPURIA: Will the Minister of AGRICULTURE be pleased to state:
- (a) whether Government have made any assessment of total acreage of waste lands in the country;
- (b) if so, what is the total acreage of waste lands at present lying in the country on the basis of the survey;
- (c) whether Government have launched or propose to launch a campaign on national basis to reclaim this waste land if so, the details thereof; and

(d) whether the State Governments have been asked to go ahead with the reclaiming of waste lands in their respective States, and if so, with what results?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. SHER SINGH): (a) to (d) A statement is laid on the Table of the Sabha.

### STATEMENT

At the outset, it may be stated that "Land" being a State Subject, under the Constitution of India its programme of improvement is formulated by the respective State Governments, keeping in view their own requirements. However, according to the latest Land Utilisation Statistics (1968-69), there are about 16,489 thousand hectares of culturable wasteland in the country. To locate large blocks of (100 hectares & above) of culturable wasteland in the country, a Wasteland Survey and Reclamation Committee, known as Uppal Committee was appointed by the Government of India in the year 1959. An area of 635.77 thousand hectares (blocks of more than 100 hectares) of culturable wasteland was located by that Committee in 11 States. During the Third Plan and Subsequent three Annual Plans, a Centrally Sponsored Scheme for Survey and Categorisation of culturable wasteland in blocks of less than 100 hectares was also taken up in twelve States. Under this Scheme, an area of 2296 thousand hectares of culturable wastelands were located. This scheme was later transferred to the State Sector with effect from 1-4-69.

To encourage the State Governments to reclaim culturable wastelands and to resettle landless agricultural labourers, another Centrally Sponsored Scheme Reclamation of Culturable Wasteland Resettlement ot landless Agricultural Labourers was taken up during the Third Plan and subsequent three Annual Plans.